



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



No. R-25/(5)/2021-B AND CS(2)

Date: 7 September 2022

To,

Shri Apurva Chandra,
Secretary,
Ministry of Information and Broadcasting (MIB),
Shastri Bhawan,
New Delhi- 110001

Subject: TRAI's response to Ministry of Information and Broadcasting (MIB) back reference on TRAI's Recommendations on "Monopoly/Market Dominance in the Cable TV Services dated 26th November 2013."

Ref: MIB's letter No.9/115/2012-BP&L dated 19th February 2021.

Please refer to Ministry of Information and Broadcasting (MIB) letter No. 9/115/2012-BP&L dated 19th February 2021, wherein MIB has referred back TRAI's Recommendations on "Monopoly/Market Dominance in the Cable TV Services" dated 26th November 2013. In its above referred letter, MIB has informed TRAI that considerable time has passed since the above-mentioned recommendations were made by TRAI and that the media and entertainment (M&E) landscape has changed drastically, particularly with the advent of new digital technologies in this sector. Therefore, MIB has requested TRAI to provide a fresh set of recommendations in the matter looking at the subsequent developments/expansion in the M&E sector.


2. In this regard, TRAI had issued a Consultation paper on "Market Structure/Competition in Cable TV Service" on 25th October 2021 for comments of stakeholders.

3. After considering all comments received from stakeholders during consultation process and further analysis of the issues, the Authority has finalised its recommendations, which is enclosed herewith.

4. In keeping with the practice, a copy of this letter along with the response is being placed on the website of TRAI www.trai.gov.in.

This letter is issued with the approval of the Authority.

Encl: as above


(V. Raghunandan)
Secretary, TRAI